

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6260
ANSWERED ON:04.05.2010
PROCUREMENT BY FCI
Singh Shri Dushyant

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has formulated any action plan for speeding up the procurement at the Food Corporation of India (FCI) Procurement centres;
- (b) if so, the details thereof;
- (c) whether the Government has assessed the service delivery of FCI; and
- (d) if so, the details and the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Before the start of every Kharif and Rabi Marketing Season, a meeting of State Food Secretaries is held to review the arrangements for procurement of paddy, wheat and coarsegrains. Food Corporation of India (FCI) and agencies of the State Governments are asked to open Purchase Centres in all wheat and rice procuring States having marketable surplus in mutual consultation with each other. In the procurement centres opened, wide publicity is given to MSP of wheat in Rabi Marketing Season and MSP of paddy in Kharif Marketing Season, together with specification. Adequate manpower, including the administrative staff and quality control staff, together with quality check equipments are posted in the procurement centres besides providing all other materials viz. gunny bags, weight scale, etc. for smooth procurement of wheat/paddy.

(c) and (d): Procurement operation of paddy/rice, wheat and coarsegrains by FCI and agencies of the State Government are reviewed by the Government at regular intervals and appropriate decision are taken so as to ensure smooth procurement operation.